

**GOVERNMENT OF NAGALAND
HOME DEPARTMENT
NAGALAND STATE DISASTER MANAGEMENT AUTHORITY
NAGALAND:: KOHIMA**

NO.NSDMA-ER-COVID-19/301/2020 (Pt. II)

Dated Kohima, the 4th August, 2020

NOTIFICATION

Subject: Standard Operating Procedure (SOP) for returnees and travellers entering Nagaland

In supersession of the Standard Operating Procedure (SOP) issued vide Notifications no.NSDMA-ER-COVID-19/301/2020 dated 1st of June 2020, and 7th of June 2020 regarding the returnees to the State, and in pursuance of the decisions taken in the meeting of the High Powered Committee held on 30th of July 2020; the SOP for returnees and travellers entering Nagaland with effect from 10th of August 2020 will be as under:

A. Designated Point of Entry and Entry Permit:

1. Any returnee/inbound traveller will be permitted only through **Dimapur** by Train, Air or by Road through the New Field Check Gate and the Dillai Gate; through Khuzama, **Kohima** district by Road, through Tsutapela and Watiyongpang, **Mokokechung** district by Road, through Naginimora and Tizit, **Mon** district by Road, and through Bhandari, **Wokha** district by Road.
2. Entry into the State through any other route, or by any other mode of travel will not be allowed, except under special circumstances with the approval of the Home Department.
3. For returnee/persons travelling by road, **e-Pass** should be obtained as per the existing system by applying on iamstranded.nagaland.gov.in website.

B. Screening and inter-district transfers:

1. All returnees/inbound travellers will be **screened** at the designated entry point or some other convenient location as decided by the respective District Task Force, in which the entry point is located.
2. All returnees/ inbound travellers should have installed the **nCOVID Nagaland Visitors App** and submitted self declaration through the App by the time of arrival. Checking of the App being installed in the returnee's /traveller's phone will be done during the screening on arrival. If the App is not yet installed, the returnee/traveller will be directed to do so and directed to the **State Helpline 1800 345 0019** for any technical support.
3. All returnees/inbound travellers showing no symptom on screening at the designated entry point will be transported to the quarantine centres; and in case the returnees/inbound travellers are



bound for some other district, the District Task Force (DTF) of the destination/home district will arrange the transportation of the returnees/inbound travellers from Point of Entry to the quarantine centres in their district. In case there are very few number of returnees/travellers bound for other district at Dimapur or Kohima, and transportation to home district cannot be arranged, then on mutual agreement between the DTF Dimapur/Kohima and the concerned DTF of the destination/home district, such returnees/inbound travellers may be kept in the quarantine centres in Dimapur or Kohima for undergoing quarantining, and for testing and subsequent release in accordance with the SOP.

4. All returnees/inbound travellers **showing COVID-like symptom** will be subjected to medical protocols. In case the returnee/inbound traveller is bound for some other district, then based on the fitness, will be retained in the District in which the entry point falls, or transported to the respective home/destination district in a separate transport facility.
5. On **saturation of the quarantine centres** in any district, the returnees/inbound travellers may be shifted to another district on mutual agreement between the District Task Force of the two districts.

C. Quarantine:

1. Every inbound traveller/returnee will have to **mandatorily undergo institutional quarantining for 7 (seven) days** at a facility managed and arranged by the concerned District Task Force or identified hotel/rest house/lodge.
2. In a quarantine centre managed and arranged by the District Task Forces, the following charge will apply:
 - a) The quarantine will be charged for fooding at a rate fixed by the respective District Task Force.
 - OR
 - b) The quarantine may opt out and arrange own fooding from outside being delivered at the quarantine facility which should be mandatorily in single use disposable containers and preferably of biodegradable materials.
3. Returnees/Travellers who wish to utilize **paid quarantine** facility will be allowed to do so and they will be subject to the same provisions of the SOP as applicable to any returnee/traveller undergoing institutional quarantine.
4. The duration of institutional quarantine and discharge/release to home quarantine are subject to the testing and patient condition as described below. **In case there is unavoidable delay in release** to home quarantine after testing negative, such person shall be kept in a separate facility as far as possible and in which case no retest will be required unless the person turns out to be a High Risk or Low Risk contact of a confirmed case from contact tracing or the person develops COVID-like symptoms in the quarantine centre.
5. For returnees/inbound travellers who are above the age of 60 years, children below the age of 10 years and their parents, pregnant women and accompanying spouse, and patients, they will be screened on arrival with other returnees/travellers. On the advice of the medical team at the entry point/ screening centre, they will be **exempted from facility quarantine** and will be sent for 21



(twenty one) days home quarantine. The testing of such persons will be done from the 5th to 10th day of arrival.

6. The **total duration of quarantine is 21 days**. For example, if a returnee/traveller is tested negative after completing 7 days in institutional quarantine, he/she will be sent for home quarantine to complete the 21 days, i.e. 7 days in quarantine centre and 14 days in home quarantine.
7. The District Task Force may continue to enlist the **support and involvement** of tribal bodies, Government Officers / employees associations, and faith based / community based organizations for management of quarantine centres or home quarantine, e.g. in providing food to QCs, disciplining of quarantinees, monitoring observance of home quarantine, counselling and spiritual support, etc.
8. Mandatory safety precautions in the quarantine centre:
 - a) Social distancing, wearing mask, and hand and respiratory hygiene should be followed by quarantinees at all times.
 - b) No visitors are allowed to meet anyone in the quarantine centre.
 - c) Essential items like medicines or home food (in disposable containers) may be handed to the quarantine centre in-charge.
 - d) Waste disposal by quarantinees should be done safely.
 - e) Every person undergoing quarantining should be made aware by the District Task Force that unruly/delinquent behaviour/non adherence to quarantine norms on the part of anyone may lead to his/her shifting to a **Police Quarantine Facility** for undergoing his/her quarantine period.

NB: Masks for quarantinees should be provided at the quarantine centres.

D. Testing:

1. **All returnees/inbound travellers will be tested.** But unless symptomatic, returnees/inbound travellers will not be tested immediately on arrival. The testing protocol for returnees/inbound travellers is given in the table below:

Sl. No.	Clinical Condition	When to test	Type of test	Test result	Follow up action
1	Symptomatic	On arrival	Rapid Antigen Test /TrueNat / RT-PCR	Positive	COVID Care Centre or COVID Hospital.
				Negative*	Treat in Isolation Ward. Follow clinical protocol.
2	Asymptomatic	On 5 th to 10 th day of arrival	TrueNat or RT-PCR	Positive	COVID Care Centre or COVID Hospital
				Negative	Home Quarantine to complete remaining 21 days of quarantine

*If Rapid Antigen Test is used, the negative result has to be re-tested by TrueNat / RT-PCR

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2. **Sample collection should be done in the quarantine centre.** Sample Collection Centre should be increased by setting up sample collection booth in the quarantine centre or mobile sample collection van. Transporting several quarantinees in one vehicle to the sample collection centre should be avoided.
3. If there is backlog or any delay in the testing, the person in quarantine centre will have to wait for the test and be **discharged only after being tested negative.**
4. **Routine re-test is not recommended** for person in quarantine for the purpose of discharge from quarantine centre, and re-test is recommended only when there is history of exposure to a confirmed case (through contact tracing) or manifestation of COVID-like symptom while in quarantine centre.
5. **COVID-19 testing will be free of cost** for all returnees/inbound travelers and those High Risk or Low Risk contacts identified in contact tracing. However, it will be **chargeable for the following** categories:-
 - a) Persons travelling outside the state who request for a test.
 - b) Patient for undergoing Non-COVID treatment in the hospital (e.g. before surgical procedure or aerosol generating procedure, etc).
 - c) Persons interested to know their status, subject to case load and capacity of the testing centres.
 - d) 'Special categories of people entering Nagaland for urgent essential works or for unavoidable reasons', refer to SOP issued vide Notification of even number dated 17th June, 2020
6. The **rate of testing** will be fixed by the Government which may be revised from time to time.

E. Discharge:

1. The **swab** of the returnee/inbound traveller for testing will be taken on the **5th to 10th day of arrival** and he/she will be **discharged from quarantine centre as and when the negative test** result by TrueNat or RT-PCR is received, if he/she has completed a minimum of 7 days in institutional quarantine.
2. For those who are tested positive, discharge from COVID Care Centre or COVID Hospital will be as per the discharge policy issued by Health and Family Welfare Department.
3. The medical team will provide clearance for discharge of returnee/traveller from quarantine centre or recovered patient from CCC/COVID Hospital. Thereafter it will be considered and **approved for release by the District Task Force** led by the Deputy Commissioner.
4. The returnee/traveller who is tested negative in quarantine centre or a patient who has recovered in a CCC/COVID Hospital will **arrange his/her own transportation** for going home to continue home quarantine till the 21st day.
5. The District Task Force will ensure that full details of the quarantinees being released daily and proceeding to their homes in villages/towns for undergoing Home Quarantine are made available to the concerned Hon'ble Ministers or Hon'ble Advisors who have been assigned districts to monitor vide Chief Minister's Office Order No.CMN/34(A)/H&FW/2020 Dated, 25th March, 2020, and also to the respective District Task Forces, in case the district where the person has



undergone quarantining is different from his/her home/destination district besides the State WAR ROOM on COVID -19 / Office of the Chief Secretary.

F. Special Categories of persons /Dignitaries/Senior Government Officials:

1. The special categories of persons who need to enter Nagaland for short durations for urgent essential works or for unavoidable reasons, and the Government Servants, both State and Central, on their return to the State, who in public interest have to start discharging their duties without delay, will continue to be guided by the provisions of the SOP issued vide Notification no.NSDMA-ER-COVID-19/301/2020 dated 17th of June 2020.
2. The Dignitaries and senior Government officials, State and Central as specified by the Home Department on their entry into the State, will continue to be covered under the provisions of the SOP issued vide Notification no.NSDMA-ER-COVID-19/301/2020 dated 22nd of June 2020.

G. Military/Para Military Personnel:

1. The personnel of Military/Para Military entering Nagaland will continue to be guided as per the provisions of Notification no. DHFW/COVID-19/2019-20/1509-15 dated 5th June, 2020 and the advisory no. DHFW/COVID-19/2019-20/4074-77 dated 13th July, 2020 issued by the Directorate of Health & Family Welfare, Government of Nagaland

H. Information regarding the paid facilities:

1. In order to provide a choice of the paid quarantine facility-hotels/lodges/rest houses, that a person intending to come to Nagaland may like to use and thereby help him/her to decide and make the travel plans accordingly, the DTFs will make arrangements for displaying the information regarding the status of availability of the various paid quarantine facilities on various dates in their districts on the website covid19.nagaland.gov.in

I. Work distribution:

1. All logistical issues such as – transportation of passengers / Identification of quarantine centres / provision of food for travelers / housekeeping management of quarantine centres – electricity, water supply, repairs, sanitation / coordination with other districts etc will be the sole responsibility of the respective District Task Force, including officers, agencies nominated by the Government or the DTF as the case may be
2. All clinical protocol such as – Screening of passengers / sample collection / testing of samples / attending to inmates in medical distress / safety protocol in QCs / issuing medical clearance from QCs / dispatch location as the case may be, or any other location will be the sole responsibility of the District Health Officials, Department of Health and Family Welfare.
3. The detailed work distribution of the various stakeholders and teams will be as in Annexure I



J. Returnee/traveller entering before 10th of August 2020:

1. Any returnee/traveller who has entered the State and commenced quarantining before 10th of August 2020, the day this SOP comes into force, will continue to be guided by the provisions of the earlier SOPs issued vide Notifications no.NSDMA-ER-COVID-19/301/2020 dated 1st of June 2020 and 7th of June 2020.

Sd/-

TEMJEN TOY, IAS
Chief Secretary, Nagaland

NO.NSDMA-ER-COVID-19/301/2020 (Pt. II)

Dated Kohima, the 4th August, 2020

Copy to:

1. The Commissioner & Secretary to Governor, Nagaland for kind information.
2. The Additional Chief Secretary to Chief Minister, Nagaland for kind information.
3. The Sr. PS to Deputy Chief Minister, Nagaland for kind information.
4. The Sr. PS to Speaker, Nagaland for kind information
5. The Sr. PS to all Ministers/Advisors for kind information.
6. The ACS & PRC, Nagaland House, New Delhi for information.
7. The ACS & Commissioner, Nagaland for kind information
8. The Director General of Police for kind information.
9. The JD SIB for kind information
10. The Principal Accountant General, Nagaland for kind information
11. The Commissioner & Secretary, Health & Family Welfare Department for information and necessary action
12. All AHoDs/HoDs for information.
13. The Principal Director , Health and Family Welfare Department for information and necessary action
14. The Staff Officer, 3 Corps/IGAR (N) for information.
15. The Station Commander, Military Station, Jakhama/ Chief Engineer, Project Sewak, Dimapur/ DIG, CRPF, Kohima for information.
16. The Comdt. 93 Bn. BSF, Chedema/ Comdt. 111 Bn. BSF, Sataka for information
17. The DRC, ARC Nagaland House,, Kolkata, Guwahati, Shillong.
18. The Station Director, AIR and Doordarshan, Kohima for information.
19. The Director, IPR for wide publicity.
20. All DCs & Chairman District Task Force for information and compliance
21. CP Dimapur and all SPs for information and necessary action.


(ABHIJIT SINHA) IAS
Principal Secretary, Home

WORK DIVISION AMONG THE VARIOUS STAKEHOLDERS & TEAMS:

Sl. No.	Process	Responsibility
1(a)	Transportation of returnees/ inbound travellers from Railway station/ Airport/ Check gates by Road to the designated Screening Centre(s) in Dimapur District	Movement to be monitored/ transportation to be arranged by District Task Force Dimapur
1(b)	Transportation of returnees/ inbound travellers through Khuzama Check Gate by Road to the designated Screening Centre(s) in Kohima District	Movement to be monitored/ transportation to be arranged by District Task Force Kohima
1(c)	Transportation of returnees/ inbound travellers through Tsutapela and Watiyongpang, Mokokchung District by Road to the designated Screening Centre(s), in Mokokchung District	Movement to be monitored/ transportation to be arranged by District Task Force Mokokchung
1(d)	Transportation of returnees/ inbound travellers Naginimora and Tizit, Mon District by Road to the designated Screening Centre(s) in Mon District	Movement to be monitored/ transportation to be arranged by District Task Force Mon
1(e)	Transportation of returnees/ inbound travellers through Bhandari, Wokha district by Road to the designated Screening Centre(s) in Wokha District	Movement to be monitored/ transportation to be arranged by District Task Force Wokha
2	Screening and Segregation of the returnees/ inbound travellers in Dimapur/Kohima/Mokokchung/Mon/Wokha	Screening: Respective Medical Team Segregation: Respective District Task Force & the final destination District's Liaisoning Teams
3	Symptomatic Returnees to Isolation Wards in Dimapur/Kohima/Mokokchung/Mon/Wokha	Dimapur District Task Force/ Kohima District Task Force/ Mokokchung District Task Force/ Mon District Task Force/ Wokha District Task Force
4	Asymptomatic inbound travellers /returnees from the designated screening centres in Dimapur/ Kohima/ Mokokchung/ Mon/ Wokha to respective districts facility quarantine centres for undergoing quarantining	1. Transportation- by Receiving districts (Liaison officers from Administration and Police to be kept in Dimapur/ Kohima/ Mokokchung as per the need by the respective Districts) 2. Refreshments/ Food, Toilet Facilities and Medical facilities to the returnees on the way- Receiving districts to coordinate with the districts enroute (Project Directors, DRDA may make the arrangements as instructed in Home Department Letter NO.NSDMA-ER-COVID-19-301/2020 Dated 27th May 2020)
5	In case of the inbound travellers /returnees of other districts undergoing quarantining at Dimapur/ Kohima	The inbound travellers/ returnees on release will make their own transportation arrangements for going to their respective districts. The respective Liaison officers from Administration and Police may facilitate the arrangements
6	Quarantine centre Management & Safety Protocol (including Food, Water, Electricity and other daily maintenance)	District Task Forces
7	Collection of Samples, Testing and transportation to Labs whenever required	Medical Team and District Task Forces
8	Release of returnees from quarantine centres for Home Quarantine after due process & medical clearance	Medical Team and District Task Forces